

## **CENTRAL ADMINISTRATIVE TRIBUNAL**

**ORIGINAL APPLICATION No. 325/2010  
JODHPUR. THIS IS THE 8<sup>TH</sup> MARCH, 2011.**

Chander Sekhar Azad S/o Sh. Phulachan Lal Aged 50 years by caste Pandit, Polt-Mazdoor, R/o Near Canteen Stores Department, Bikaner.

.....Applicant  
**VERSUS**

1-Union of India through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.

2-General Manager, Canteen Stores Department, Ministry of Defence, Government of India, 119-M.K. Road, Mumbai.

3-Additional General Manager (P),Canteen Stores Department, Ministry of Defence, Government of India, 119-M.K. Road, Mumbai.

4-Shri Shrawan Singh, Mazdoor, C/o Depot Manager, Canteen Stores Department, Ministry of Defence, Government of India, Jaipur.

.....Respondents

**PRESENT :**

Mr. Preeti, Advocate for Mr. B.K.Vyas, present for the applicant.

Mr.M. Prajapat Advocate for Mr. Ravi Bhansali, present for respondents No. 1 to 3.

None present for the respondent No. 4.

### **ORDER (ORAL)**

**PER DR. K.B.SURESH:**

Heard the both the learned counsel.

2. The learned counsel for the respondents would submit that the transfer of respondent No. 4 had been cancelled due to sudden demise of his wife on humanitarian grounds, therefore, he was allowed to

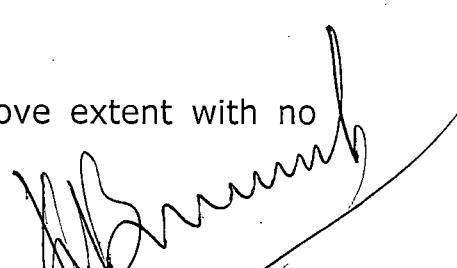


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continue at Jaipur and this necessitated retention of applicant at the present place. But, he would say that multiple choices were availed of by the applicant and he had sought for his transfer either at Delhi or Ambala. He would further say that the Department is willing to consider his request and he would be offered one of his choice places. The learned counsel for applicant also expresses her satisfaction to the above arrangements.

3- In view of above, the respondents are, therefore, directed to consider posting of the applicant either to Delhi or Ambala, within three months next.

4- The O.A. is allowed to the above extent with no order as to costs.

  
(Dr.K.B.Suresh) M(J)

jrm

दिनांक ०१-५-१६ के आदेशानुसार  
मेरी उपस्थिति में दिनांक ०९-६-१६  
को अम-II व III नक्ष लिए गए।

अनुभाग अधिकारी  
केन्द्रीय प्रशासनिक अधिकारण  
जोधपुर न्यायपीठ, जोधपुर